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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 1115/2022 & CM APPL. 48070/2022

ADITYA BIRLA FINANCE LIMITED

..... Petitioner

Through: Mr. Ekansh Gupta, Adv.

versus

SIDHARTHA EDUCATION AND WELFARE SOCIETY

& ORS.

..... Respondents

Through: Sh. Rajiv K. Garg, Sh. Ashish Garg,

Shiven Banga, Advocates for

Respondent No.3

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 12.02.2024

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- 1. No time left.
- 2. List on 16th April, 2024.

By Order

COURT MASTER

FEBRUARY 12, 2024/kr